

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3506  
ANSWERED ON:20.08.2004  
STRIKE BY KOHINOOR MILLS, MUMBAI  
Patil Shri Shrinivas Dadasaheb

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government is aware that the many textile mills land are being sold to property dealers in Mumbai thus affecting the industry;
- (b) if so, the steps taken by the Government in this regard;
- (c) whether the Government is aware that workers of Kohinoor Mills in Mumbai are sitting on a hunger strike in protest against the mill owners decision to sell the land; and
- (d) if so, the steps taken by the Government?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

- (a): NTC has not sold any land to property dealers in Mumbai.
- (b): NTC (Maharashtra North) and NTC (South Maharashtra) Ltd. Mumbai have submitted an integrated Development Scheme of 25 NTC mills in Mumbai to Brihanmumbai Municipal Corporation (BMC). The approval of BMC is still awaited.
- (c): The workers of Kohinoor mills observed one day hunger strike on 22.7.2004 to demand for payment of workers-related old dues of the period prior to Nationalisation.
- (d): The matter regarding payment of dues prior to Nationalisation is sub-judice and necessary action will be taken as per orders of the Court in due course.